

Shelter to urban homeless people

449. SHRI DEVENDER GOUD T.: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the policy of Government for urban homeless people;
- (b) how Government is supplementing the efforts of the States, particularly, Telangana for providing shelter to urban homeless; and
- (c) whether any special attention is paid on SC/STs in providing shelters?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) to (c) It is the primary responsibility of the State Governments to provide shelter for the Urban Homeless people. In order to complement and supplement the efforts of the Governments of States/UT sincluding Telangana, the Ministry of Housing and Urban Poverty Alleviation is implementing a Scheme namely 'Shelter for Urban Homeless (SUH)' as one of the seven components of Deendayal Antyodaya Yojana–National Urban Livelihoods Mission (DAY-NULM). The target of DAY-NULM is the urban poor, with special focus on the urban homeless, street vendors, disadvantaged groups like SCs, STs, women, minorities and disabled. The scheme is implemented through respective States/UTs. The main objectives of the Shelter for Urban Homeless component are:

- (i) to ensure availability and access of the urban homeless population to permanent shelters including the basic facilities;
- (ii) to cater to the needs of especially vulnerable segments of the urban homeless like the dependent children, aged, disabled, mentally ill and recovering gravely ill, by creating special sections within homeless shelters and provisioning special service linkage for them; and
- (iii) to formulate structures and framework of engagement for development, management and monitoring of shelters.

Construction of public houses for rental purpose

450. SHRI HUSAIN DALWAI : Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Ministry is drafting a National Renting Housing Policy;
- (b) if so, progress made so far and features of policy;
- (c) whether policy requires Government to invest in construction of public housing for renting purposes, if not, the reasons therefor;